- Staff) Second Amendment Scheme, 2005. [Placed in Library. For (1) and (2) See No. LT-3731/06]
- II. A copy (in English and Hindi) of the Annual Report and Accounts of the Insurance Regulatory and Development Authority (IRDA), Hyderabad, for the year 2004-2005 together with the Auditor's Report on the Accounts under sub-section (3) of section 20 of the Insurance Regulatory and Development Authority Act, 1999. [Placed in Library See No. LT-3733/06]

STATEMENT BY MINISTER

Status of implementation of recommendations contained in the Ninetieth Report of the Department-Related Parliamentary standing Committee on Transport, Tourism and Culture

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): Sir, I lay a copy of the statement regarding Status of implementation of recommendations contained in the Ninetieth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture.

SHRI RAVULA CHANDRA SEKAR REDDY (Andhra Pradesh): Sir, I gave a notice in the morning. The issue is most important, wherein Rs.400 crores have been misused. ...(Interruptions)... The money provided by ...(Interruptions)...

MR. DEPUTY CHAIRMAN: There is no documentary evidence...(Interruptions)... You cannot raise it. ...(Interruptions)... You have given the notice. That will be looked into. Just because you have given the notice, you are making allegations. It should be ...(Interruptions)...

SHRI RAVULA CHANDRA SEKAR REDDY: The entire Opposition has been suspended. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: That is all right. ...(Interruptions)... They have their own rules and we have our own rules. ...(Interruptions)... Please listen to me. ...(Interruptions)...

SHRI RAVULA CHANDRA SEKAR REDDY: The entire Opposition has been suspended. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: That is all right. ...(Interruptions)... Whatever happened in Andhra Assembly is not the question to be discussed here. ...(Interruptions)...

SHRI RAVULA CHANDRA SEKAR REDDY: Basically, money provided by the Government of India through ADB and World Bank funds has been misused. ...(Interruptions)... This is Council of States. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You have given the notice, it doesn't mean that on the same day ...(Interruptions)... The whole Question Hour was disrupted....(Interruptions)...

SHRI RAVULA CHANDRA SEKAR REDDY: We demand a CBI inquiry. ... (Interruptions)... There is no response from the Government. ... (Interruptions)... In protest, we stage a walk-out, Sir.

[At this stage, some hon. Members left the Chamber.]

MR. DEPUTY CHAIRMAN: Now I request Dr. Pilania to speak on the Railway Budget.

श्री जय प्रकाश अग्रवाल (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): सर, मैंने नोटिस दिया था पानी के बारे में ...(व्यवधान)...

श्री उपसभापति: आपका नोटिस एडमिट नहीं हुआ है ...(व्यवधान)...

श्री जय प्रकाश अग्रवाल: दिल्ली में पानी की वजह से लोग परेशान हैं ...(व्यवधान)...

श्री वी॰ नारायणसामी (पांडिचेरी): सर, मैंने एक नोटिस दिया था।...(व्यवधान)... I gave notice on Report.

श्री उपसभापित: आज चेयरमेन साहब से कोई नोटिस एडिमट नहीं छुआ है। will not be able to allow any notices.

श्री बय प्रकाश अन्नबाल: सर, लोग परेशान हैं, आप कब एडमिट करेंगे।...(व्यवधान)..

श्री उपसभापति: कल ले लेंगे, आज का बिजनेस होने दो।...(व्यवधान)...

श्री जय प्रकाश अग्रवाल: सेन्ट्रल वाटर कमीशन है ...(व्यवधान)... लोग प्यासे मर जाएंगे, सर, आप कब एलाउ करेंगे।...(व्यवधान)...

श्री उपसभापति: हम कल देखेंगे।...(व्यवधान)...

SHRI V. NARAYANASAMY: Sir, ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Narayanasamy, it has not been allowed. ...(Interruptions)... Please cooperate. ...(Interruptions)... You are a Chief Whip, please cooperate. ...(Interruptions)... I have already taken up a subject. ...(Interruptions)... It has not been admitted. ...(Interruptions)... When it is admitted, it will be taken up. ...(Interruptions)...

SHRI V. NARAYANASAMY: **

SHRI ARUN JAITEY (Gujarat): Sir, I wish to speak on this subject. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: No. I have not permitted anybody. ...(Interruptions)... Nothing will go on record. I have not allowed. ...(Interruptions)... Everyday, notices are given for zero Hour. Whatever is admitted, that is allowed. Otherwise, whatever has not been admitted, you are not supposed to raise that issue, and I will not allow it. ...(Interruptions)... Nothing is going on record ...(Interruptions)... Mr. Narayanasamy, please, sit down ...(Interruptions)... पिलानिया जी, आप बोलिए।...(व्यवधान)... Nothing is going on record. I have not allowed anybody else ...(Interruptions)... Mr. Narayanasamy, please. पिलानिया जी, आप रेलवे बजट पर बोलिए।

THE BUDGET (RAILWAYS), 2006-2007 - (Contd.)

DR. GYAN PRAKASH PILANIA (Rajasthan): Mr. Deputy Chairman, Sir, I am grateful to you for giving me an opportunity to pay tributes to the Railway Minister, Shri Laluji. He is a great* who has handled the Railway Budget in such a manner that it looks like gold but it is only peetal.

श्री उपसभापति: * को रिकार्ड से निकाल दीजिए।

DR. GYAN PRAKASH PILANIA: He has that trick up his sleeve and I must congratulate him. उन्होंने अपना भाषण बेसिकली हिन्दी में बोला है और हिन्दी में उनको विशेषज्ञता भी है, क्योंकि उन्होंने एक कवि होने का भी अपने बजट भाषण में एक विशेष आदर्श प्रस्तुत किया है, तुकबंदी तो नहीं है, लेकिन कविता करने से वे नहीं चूके हैं और उन्होंने यह कहा है।

मान्यवर, मैं उनके भाषण में से यह पढ़ रहा हूं कि मेरे जुनूँ का नतीजा ज़रूर निकलेगा। जुनूँ means a magnificent obsession or a madness; I don't know what he feels from it. लेकिन इसका नतीजा जरूर निकलेगा, इसी सियाह समन्दर से नूर निकलेगा। सियाह समन्दर से घोघे निकलेंगे, नूर नहीं निकलेंगे, न मोती निकलेंगे, न हीरे जवाहरात निकलेंगे, और कैसे-कैसे घोघे निकलेंगे। सर, ये गरीबों के मसीहा हैं और मैं इनका फैन हूं, इसलिए इनकी शान में कुछ कसीदे कहूंगा। इनसे बड़बोलेपन को सीखने की बड़ी जरूरत है। इनसे 'अपने मुंह मिया मिट्टू बनने' की तर्ज बयां क्या हो, यह भी सीखने की बड़ी जरूरत है। ये कहा करते थे कि जब तक जंगल में भालू है और सब्जी में आलू है, तब तक बिहार में लालू है, लेकिन बिहार को तो छोड़िये रेलवे में लालू है और रेलवे का खुदा खैर करे कि क्या होगा? ये गरीबों के मसीहा कैसे हैं, इन्होंने

^{**} Not recorded.

^{*}Expunged as ordered by the Chair.